

Sr. No	Name of the Hon'ble Court	Case Information Number (CIS Number) e.g. CHI/15/2016	Case title	Name of Proclaimed Offenders	Father's Name Proclaimed Offender	Gender Male/Female	Address of Proclaimed Offender	FIR Number	Date of FIR dd/mm/yyyy	Police Station	Under Section	PO declare order dated dd/mm/yyyy
1	Sh.Jagdeep Sood, Additional District & Sessions Judge, Moga	SC 101 of 2018	State of Punjab Vs. Mangal Singh	Kuldeep Singh @ Keepa	Amar Singh	Male	Village Kulla District Tarantaran	140	01.09.2015	Dharamkot	394/395/342/472/411 IPC	06.01.2020
2	Sh.Jagdeep Sood, Additional District & Sessions Judge, Moga	SC 101 of 2018	State of Punjab Vs. Mangal Singh	Gopi Singh	Tarsem Singh	Male	Village Kulla District Tarantaran	140	01.09.2015	Dharamkot	394/395/342/472/411 IPC	06.01.2020
3	Sh.Jagdeep Sood, Additional District & Sessions Judge, Moga	NDPS 97 of 2017	State of Punjab Vs. Ranjit Singh	Ranjit Singh	Balvir Singh	Male	Village Kalsian Kalan	76	06.09.2016	Sadar Moga	21/2/61/85 of NDPS Act	10.01.2020
4	Sh.Jagdeep Sood, Additional District & Sessions Judge, Moga	NDPS 97 of 2017	State of Punjab Vs. Ranjit Singh	Sukhwinder Singh	Harbhajan Singh	Male	Village Bhagwanpura	76	06.09.2016	Sadar Moga	21/2/61/85 of NDPS Act	10.01.2020
5	Sh.Jagdeep Sood, Additional District & Sessions Judge, Moga	NDPS 97 of 2017	State of Punjab Vs. Ranjit Singh	Hira Singh	Kabil Singh	Male	Village Kalsian Kalan	76	06.09.2016	Sadar Moga	21/2/61/85 of NDPS Act	10.01.2020
6	Sh.Jagdeep Sood, Additional District & Sessions Judge, Moga	NDPS 27 of 2019	State of Punjab Vs. Harbhajan Singh	Sandeep Kumar @ Babbu	Mahinderpal	Male	Jassowal Wali Gali, Baghapurana	170	03.09.2018	Baghapurana	21 of NDPS Act	20.01.2020
7	Sh.Bikramjit Singh, Additional Chief Judicial Magistrate, Moga	NACT 287 of 2016	Bahadur Singh Vs. Zora Singh	Zora Singh	Chanan Singh	Male	Shahid Bhagat Singh Kacha Dosangh Road, Ward No.5, Moga	Complaint	-----	City Moga	138 of NI Act	16.01.2020
8	Sh.Bikramjit Singh, Additional Chief Judicial Magistrate, Moga	CHA 295 of 2018	State of Punjab Vs. Ranjit Singh @ Kali	Ranjit Singh @ Kali	Makhan Singh	Male	Village Salina, District Moga	5	2018	Sadar Moga	Excise Act	16.01.2020
9	Sh.Bikramjit Singh, Additional Chief Judicial Magistrate, Moga	CHA 10 of 2016	State of Punjab Vs. Deepak Singh	Deepak Singh @ Manna	Darshan Singh	Male	Vishkarma Nagar, Moga	54	2015	Mehna	Excise Act	03.01.2020
10	Sh.Bikramjit Singh, Additional Chief Judicial Magistrate, Moga	CHI 29 of 2017	State of Punjab Vs. Ranjit Singh	Ranjit Singh @ Kali	Makhan Singh	Male	Village Salina, District Moga	14	2017	Sadar Moga	186/34 IPC	30.01.2020

11	Sh.Bikramjit Singh, Additional Chief Judicial Magistrate, Moga	CHI 29 of 2017	State of Punjab Vs. Ranjit Singh	Parampal Singh	Makhan Singh	Male	Village Salina, District Moga	14	2017	Sadar Moga	186/34 IPC	30.01.2020
12	Sh.Supinder Singh, Judicial Magistrate 1st Class, Moga	NACT 106 of 2019	Vikas Kumar Gulati Vs. Amanjit Raj	Amanjot Raj	Rajinder Kumar	Male	House No.450 Ward No.9, Bheem Nagar, Nanak Nagri, Moga	Complaint	-----	-----	138 of NI Act	12.12.2019
13	Sh.Supinder Singh, Judicial Magistrate 1st Class, Moga	NACT 192 of 2017	Bikkar Singh Vs. Lakhwinder Singh	Lakhwinder Singh	Gurdev Singh	Male	Nanak Nagri, Jai Kishan Char Khambe Wali Gali, Near Old Officer of PSEB, Moga	Complaint	-----	-----	138 of NI Act	14.01.2020
14	Sh.Supinder Singh, Judicial Magistrate 1st Class, Moga	NACT 1091 of 2018	Punjab National Bank Vs. Beant Singh	Beant Singh	Nishan Singh	Male	Village Khanna Tehsil Zira District Ferozepur	Complaint	-----	-----	138 of NI Act	06.12.2020
15	Sh.Supinder Singh, Judicial Magistrate 1st Class, Moga	CHI 861 of 2018	State of Punjab Vs. Surinder Singh @ Sundri	Surinder Singh @ Sundri	Surinderpal Singh	Male	Village Fatehgarh Panjtoor, District Moga	94	13.05.2018	City -I Moga	379/411 IPC	30.11.2019
16	Sh.Supinder Singh, Judicial Magistrate 1st Class, Moga	NACT 817 of 2017	Ved Parkash Vs. Vijay Bedi	Vishal Sharma	Ashok Kumar Sharma	Male	Partner/Authorised Signatory of Global Student Service, 106-Prem Rose Building, Opposite Hotel International, Jalandhar City, Jalandhar	Complaint	-----	-----	138 of NI Act	12.12.2019
17	Sh.Supinder Singh, Judicial Magistrate 1st Class, Moga	NACT 17 of 2019	Punjab Gramin Bank Vs. Jaswant Singh	Jaswant Singh	Rattan Singh	Male	Village Umriana, Tehsil Dharamkot, Moga	Complaint	-----	-----	138 of NI Act	01.11.2019
18	Ms.Amandeep Kaur, Sub Divisional Judicial Magistrate, Nihalsingh Wala	CHI 118 of 2020	State of Punjab Vs. Gurjant Singh	Gurjant Singh	-----	Male	-----	46	2018	Nihalsingh Wala	379,411 IPC	20.01.2020
19	Ms.Amandeep Kaur, Sub Divisional Judicial Magistrate, Nihalsingh Wala	COMI 19 of 2016	Beant Singh Vs. Sukhmander Singh	Labh Singh	-----	Male	-----	Complaint	-----	-----	420,465,467,468,471, 447,382,120,148,149 IPC	08.01.2020
20	Ms.Amandeep Kaur, Sub Divisional Judicial Magistrate, Nihalsingh Wala	COMI 19 of 2016	Beant Singh Vs. Sukhmander Singh	Ravinder Singh	-----	Male	-----	Complaint	-----	-----	420,465,467,468,471, 447,382,120,148,149 IPC	08.01.2020

21	Ms.Amandeep Kaur, Sub Divisional Judicial Magistrate, Nihalsingh Wala	COMI 112 of 2014	Harmander Singh Vs. Baldev Singh	Darshan Singh	-----	Male	-----	Complaint	-----	-----	465,468,471,420,120-B IPC	15.01.2020
22	Sh.Jagdeep Sood, Additional District & Sessions Judge, Moga	NDPS 454 of 2018	State of Punjab Vs. Jagdev Singh	Gurpreet Singh	Hardeep Singh	Male	Ramuwala Kalan, Moga	275	28.12.2017	Baghapurana	21/61/85 of NDPS Act	27.02.2020
23	Sh.Bikramjit Singh, Additional Chief Judicial Magistrate, Moga	NACT 322 of 2016	M/s Balajit Commission Vs. M/s Baba Deep	Surjit Singh Propreiter	-----	Male	Surjit Singh Propreiter M/s Baba Deep Singh Rice and Gen.Mills, Vill Chabhal Attari Road, Tarntaran	Complaint	-----	City Moga	138 of NI Act	01.02.2020
24	Sh.Bikramjit Singh, Additional Chief Judicial Magistrate, Moga	CHI 1008 of 2018	State of Punjab Vs. Harpreet Singh	Harpreet Singh	Sukhdev Singh	Male	-----	19	2018	Sadar Moga	380,342,149 IPC	20.02.2020
25	Sh.Bikramjit Singh, Additional Chief Judicial Magistrate, Moga	CHI 439 of 2016	State of Punjab Vs. Jagroop Singh	Jagroop Singh @ Roop	Rakha Singh	Male	Channuwala, Village Baghapurana, Moga	81	2016	Sadar Moga	420 IPC	12.02.2020
26	Sh.Bikramjit Singh, Additional Chief Judicial Magistrate, Moga	NACT 1297 of 2018	M/s Mitter Financer Vs. Sukhwinder Singh	Sukhwinder Singh	Jarnail Singh	Male	VPO Ghaloti, Dharamkot, Moga	Complaint	-----	-----	138 of NI Act	18.02.2020
27	Sh.Bikramjit Singh, Additional Chief Judicial Magistrate, Moga	Remand Paper	State of Punjab Vs. Rajinder Kaur	Rajinder Kaur	Vijay Chopra	Female	M.S. Block 20/120, PS Hari Nagar, New Delhi	26	2018		420,120-B IPC	05.02.2020
28	Sh.Bikramjit Singh, Additional Chief Judicial Magistrate, Moga	NACT 1182 of 2018	M/s Mitter Financer Vs. Raj Kumar	Raj Kumar	Mahana Bhatti	Male	Ward No.8, Basti Machain, Zira, Ferozepur	Complaint	-----	-----	138 of NI Act	28.02.2020
29	Ms.Tushar Kuar Thind, Judicial Magistrate 1st Class, Moga	NACT 328 of 2015	Rupinder Kumar Vs. Lakhwinder Singh	Lakhwinder Singh	Hakam Singh	Male	Quarter Railway Road, Market Committee, Moga	Complaint	-----	-----	138 of NI Act	24.02.2020
30	Ms.Tushar Kuar Thind, Judicial Magistrate 1st Class, Moga	NACT 130 of 2017	State Bank of India Vs. Sukhwinder Kaur	Sukhwinder Kaur	Gurdial Singh	Female	H.No.170, Ward No.28, Agwar Khane Ke, Purana Moga, Moga	Complaint	-----	-----	138 of NI Act	19.02.2020

31	Ms.Tushar Kuar Thind, Judicial Magistrate 1st Class, Moga	NACT 1187 of 2018	PNB Vs. Jagtar Singh	Jagtar Singh	Surjit Singh	Male	Village Jai Singh Wala H.No.32 Gali Sukhdeep Singh Sarpanch, Tehsil Baghapurana, Moga	Complaint	-----	-----	138 of NI Act	12.02.2020
32	Ms.Tushar Kuar Thind, Judicial Magistrate 1st Class, Moga	NACT 53 of 2019	Vijay Kumar Verma Vs. Parvinder Kumar	Parvinder Kumar	-----	Male	Goods Carrier, GT Road, Near ITI, Moga	Complaint	-----	-----	138 of NI Act	06.02.2020
33	Ms.Tushar Kuar Thind, Judicial Magistrate 1st Class, Moga	NACT 124 of 2017	Gurpreet Singh Vs Dilbag Singh	Dilbag Singh	Santosh Singh	Male	VPO Bajra Near Walia Palace, St.No.1, Ludhiana, Second Address, Banjarganj, Tehsil Puranpur, PO Danduva, Villahe Banjarganj Puranpur, UP	Complaint	-----	-----	138 of NI Act	26.02.2020
34	Sh.Supinder Singh, Judicial Magistrate 1st Class, Moga	NACT 215 of 2019	Harminder Singh Vs. Angej Singh	Angrej Singh	Pashora Singh	Male	Bahadur Singh Basti, Gali No.2, Near Mandi Karyana Store, Ward No.28, Nigaha Road, Moga	Complaint	-----	-----	138 of NI Act	04.02.2020
35	Sh.Supinder Singh, Judicial Magistrate 1st Class, Moga	NACT 1016 of 2018	Corporation Bank Vs. Jawant Singh	Jaswant Singh	Teja Singh	Male	H.No.6, Village Alam Wala, District Moga and Second Address:- Water And Sanitation Department, Nihal Singh Wala	Complaint	-----	-----	138 of NI Act	25.07.2019
36	Sh.Supinder Singh, Judicial Magistrate 1st Class, Moga	NACT 1063 of 2018	Pawan Kumar Garg Vs. Surjit Singh	Surjit Singh	Hardit Singh	Male	Jaimal Patti, Village Ramuwala Kalan, Moga	Complaint	-----	-----	138 of NI Act	06.02.2020
37	Sh.Bikramjit Singh, Additional Chief Judicial Magistrate, Moga	CHI 314 of 2015	State of Punjab Vs. Rajinder Singh	Satpal Singh	Jeet Singh @ Darshan Singh	Male	Village Salina, now Baba Isher Singh Nagar, Moga	163	2014	Sadar Moga	420 IPC	05.03.2020
38	Sh.Bikramjit Singh, Additional Chief Judicial Magistrate, Moga	Remand Paper	State of Punjab Vs. Ramandeep Singh	Ramandeep Singh	Jagjit Singh	Male	Village Pandori Khatrian, Tehsil Zira, District Ferozepur	106	2019	Sadar Moga	506,509,66C,67 A IT Act	19.10.2020

39	Sh.Bikramjit Singh, Additional Chief Judicial Magistrate, Moga	Remand Paper	State of Punjab Vs. Jasvir Singh	Jasvir Singh	Mohinder Singh	Male	Village Bukanwal, District Moga	4	2020	Sadar Moga	15,61,85 of NDPS Act	29.10.2020
40	Sh.Bikramjit Singh, Additional Chief Judicial Magistrate, Moga	CHI 756 of 2020	State of Punjab Vs. Mandeep Singh	Mandeep Singh	Rajinder Singh	Male	VPO Rattian, District Moga	106	2020	Sadar Moga	376,506,509 of IPC and 67/67A of IT Act	12.11.2020
41	Sh.Bikramjit Singh, Additional Chief Judicial Magistrate, Moga	Remand Paper	State of Punjab Vs. Jasvir Singh	Jasvir Singh	Mohinder Singh	Male	VPO Bukanwala, District Moga	3	2020	Sadar Moga	61,1,14 of Excise Act	16.11.2020
42	Sh.Bikramjit Singh, Additional Chief Judicial Magistrate, Moga	Remand Paper	State of Punjab Vs. Veerpal Kaur	Veerpal Kaur	Balveer Singh	Female	Village Maari Mustfa, District Moga	126	2019	Sadar Moga	420,120-B IPC	20.11.2020
43	Sh.Bikramjit Singh, Additional Chief Judicial Magistrate, Moga	CHI 575 of 2017	State of Punjab Vs. Gurpreet Singh	Gurpreet Singh	Atma Singh	Male	Sangha Colony, Amritsar Road, Moga	223	2016	City -I Moga	379, 18C of IPC	10.12.2020
44	Sh.Bikramjit Singh, Additional Chief Judicial Magistrate, Moga	Remand Paper	State of Punjab Vs. Ranjit Singh	Ranjit Singh	Makhan Singh	Male	VPO Salina, District Moga	59	2019	Sadar Moga	61,1,14 of Excise Act	10.12.2020
45	Sh.Bikramjit Singh, Additional Chief Judicial Magistrate, Moga	Remand Paper	State of Punjab Vs. Krishan Singh	Krishan Singh	Mukhtiar Singh	Male	VPO Jhughe Nihanga(Alike) District Ferozepur	74	2019	Sadar Moga	21,29,61,85 of NDPS Act	11.01.2021
46	Sh.Bikramjit Singh, Additional Chief Judicial Magistrate, Moga	CHI 370 of 2015	State of Punjab Vs. Jagsir Singh	Jagsir Singh	Rashpal Singh	Male	Bhawda Aslam Shah, Mamdot	118	2014	Sadar Moga	380, 457 of IPC	18.01.2021
47	Sh.Bikramjit Singh, Additional Chief Judicial Magistrate, Moga	CHA 148 of 2016	State of Punjab Vs. Sandeep Singh	Sandeep Singh @ Labbi	Lakhwinder Singh	Male	W.No.45, Duneke, District Moga	74	2016	Sadar Moga	61,1,14 of Excise Act	18.01.2021
48	Sh.Bikramjit Singh, Additional Chief Judicial Magistrate, Moga	CHI 10 of 2017	State of Punjab Vs. Ajay Singh	Ajay Singh	Raj Singh	Male	VPO Galoti Khurd, District Moga	93	2016	Mehna	379, 411 of IPC	18.01.2021

49	Sh.Bikramjit Singh, Additional Chief Judicial Magistrate, Moga	CHI 235 of 2018	State of Punjab Vs. Paramjit Kaur	Paramjit Kaur @ Ranjit Kaur	Balwant Singh	Female	Naag Nawa, PS Majitha, District Amritsar	135	2008	City -I Moga	218,420,465,467,468, 471,472,120B of IPC and 12-B of Passport Act	18.01.2021
50	Sh.Bikramjit Singh, Additional Chief Judicial Magistrate, Moga	NACT 39 of 2019	Harbans Singh Vs. Jaswinder Singh	Jaswinder Singh	Jeet Singh	Male	Near Shiv Mandir Patti Dhillon, Village Buttar Tehsil Moga	Complaint	-----	Kot Ise Khan	138 of NI Act	02.02.2021
51	Sh.Bikramjit Singh, Additional Chief Judicial Magistrate, Moga	CHI 526 of 2017	State of Punjab Vs. Paramjit Singh	Paramjit Singh @ Bhola	Kehar Singh	Male	Patti Takhe Ki Pasa Jalalka Bilaspur, PS Nihal Singh Wala now at W.No.1, House No.6767 Chattargarh Patti Sirsa, Haryana	30	2011	Sadar Moga	420,406 of IPC	18.02.2021
52	Sh.Bikramjit Singh, Additional Chief Judicial Magistrate, Moga	CHI 526 of 2017	State of Punjab Vs. Paramjit Singh	Charanjit Kaur @ Rani	Paramjit Singh @ Bhola	Female	Patti Takhe Ki Pasa Jalalka Bilaspur, PS Nihal Singh Wala now at W.No.1, House No.6767 Chattargarh Patti Sirsa, Haryana	30	2011	Sadar Moga	420,406 of IPC	18.02.2021
53	Sh.Bikramjit Singh, Additional Chief Judicial Magistrate, Moga	CHI 540 of 2017	State of Punjab Vs. Paramjit Singh	Paramjit Singh @ Bhola	Kehar Singh	Male	Patti Takhe Ki Pasa Jalalka Bilaspur, PS Nihal Singh Wala now at W.No.1, House No.6767 Chattargarh Patti Sirsa, Haryana	31	2011	Sadar Moga	420,406 of IPC	18.02.2021
54	Sh.Bikramjit Singh, Additional Chief Judicial Magistrate, Moga	CHI 540 of 2017	State of Punjab Vs. Paramjit Singh	Charanjit Kaur @ Rani	Paramjit Singh @ Bhola	Female	Patti Takhe Ki Pasa Jalalka Bilaspur, PS Nihal Singh Wala now at W.No.1, House No.6767 Chattargarh Patti Sirsa, Haryana	31	2011	Sadar Moga	420,406 of IPC	18.02.2021
55	Sh.Bikramjit Singh, Additional Chief Judicial Magistrate, Moga	CHI 520 of 2017	State of Punjab Vs. Paramjit Singh	Paramjit Singh @ Bhola	Kehar Singh	Male	Patti Takhe Ki Pasa Jalalka Bilaspur, PS Nihal Singh Wala now at W.No.1, House No.6767 Chattargarh Patti Sirsa, Haryana	32	2011	Sadar Moga	420,406 of IPC	18.02.2021

56	Sh.Bikramjit Singh, Additional Chief Judicial Magistrate, Moga	CHI 520 of 2017	State of Punjab Vs. Paramjit Singh	Charanjit Kaur @ Rani	Paramjit Singh @ Bhola	Female	Patti Takhe Ki Pasa Jalalka Bilaspur, PS Nihal Singh Wala now at W.No.1, House No.6767 Chattargarh Patti Sirsa, Haryana	32	2011	Sadar Moga	420,406 of IPC	18.02.2021
57	Sh.Bikramjit Singh, Additional Chief Judicial Magistrate, Moga	Remand Paper	State of Punjab Vs. Rupinder Kaur	Rupinder Kaur	Balvir Singh	Female	VPO Bahona, District Moga	41	2019	Sadar Moga	420,406,120B of IPC	18.02.2021
58	Sh.Bikramjit Singh, Additional Chief Judicial Magistrate, Moga	Remand Paper	State of Punjab Vs. Rupinder Kaur	Gurbaksh Kaur	Balvir Singh	Male	VPO Bahona, District Moga	41	2019	Sadar Moga	420,406,120B of IPC	18.02.2021